

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s).4266-4268/2014

RAM PRASAD

Petitioner(s)

VERSUS

STATE OF U.P & ANR ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to file additional documents)

Date : 15/04/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Pawanshree Agrawal,Adv.

Mr. Imtiaz Ahmed,Adv.

M/s. Equity Lex Associates,Adv.

For Respondent(s)

Mr. Vibhu Tiwari,Adv.

Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Learned counsel for the respondent No.1 seeks and is given four weeks' time to file the counter affidavit.

List again on 4.8.2015.

(M K HANJURA)
Registrar